

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.50 of 2013 & IA No. 75 of 2013**

**Dated : 27th September, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Gridco Ltd. .... Appellant (s)**

**Versus**

**Oricon Equipments (P) Ltd. & Ors. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta  
Mr. Antaryami Upadhyay

Counsel for the Respondent (s) : Mr. Hemant Singh for R-1

**ORDER**

Heard learned counsel for the appellant for some time.

Post the matter for further hearing on **7<sup>th</sup> October, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**( Rakesh Nath)  
Technical Member**

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